

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.424

IA/1162/ND/2023, IA/845/ND/2024 IN IB/3/ND/2020

IN THE MATTER OF:

IDBI Bank Ltd	...	Applicant
Versus		
Amzen Transportation Industries Pvt Ltd	...	Respondent

Under Section 7 of (IBC)

Order delivered on 31.05.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	
For the Respondent	:	Adv.Abhishek Kumar, Adv Ankita Pandey and Adv. Imtiyaz in IA/1162/ND/2023
For the RP	:	Adv. Abhishek Anand, Adv. Karan Kohli, Adv. Megha Sharma

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **10.07.2024**

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**